



2026:AHC:51452-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 623 of 2026

Atul Kumar

.....Petitioner(s)

Versus

Union of India and 6 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shivendra Nath Singh, Shitlesh Pandey
Counsel for Respondent(s)	:	A.S.G.I., Jagdish Pathak (S.C.), Prem Narayan Rai

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

1. Counsel for the petitioner seeks withdrawal of the petition.
2. The petition is therefore, dismissed as withdrawn.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

March 13, 2026
AKShukla/AHA